

SUPREME COURT OF INDIA

F. No.Hackathon/2022-23/1A
2nd January, 2023

NOTIFICATION

In continuation of Notification dated 23.12.2022 regarding “Hackathon” inviting suggestions/innovative ideas to explore practical propositions for refining and bringing in efficiency in the existing processes from ‘filing’ to ‘listing’ of judicial matters in the Supreme Court of India, it is hereby notified for information of all stakeholders and duty holders that considering the requests received for extending the time on the ground of intervening Winter Vacations, the time to submit the said suggestions/innovative ideas has been extended till 03.01.2023. The other details as contained in the Notification dated 23.12.2022 shall remain unchanged.

Sd/-

(Devender Pal Walia)
Registrar & Secretary
Screening-cum-Selection Committee,
“Hackathon”